

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA
UNSTARRED QUESTION No. 829
TO BE ANSWERED ON 01.03.2016

Plastic Pollution

829. SHRI KONDA VISHWESHWAR REDDY:

Will the Minister of ENVIRONMENT, FORESTS AND CLIMATE CHANGE be pleased to state:

- (a) whether the plastic incineration is a major and harmful source of pollution and if so, the details thereof; and
- (b) whether the Government has taken any steps to curb plastic incineration in energy plants and if so, the details thereof and if not, the reasons therefor?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT, FOREST AND CLIMATE CHANGE

(SHRI PRAKASH JAVADEKAR)

- (a) Dioxin furans, particulate matter, sulphur di-oxide, carbon monoxide etc. are likely emissions when chlorinated plastic is incinerated.
- (b) The Government has notified the regulatory emission standards of various air pollution sources including that of particulate matter, dioxin, furans, oxide of sulphur and nitrogen to abate air pollution. However, use of plastic waste in energy generating units is one of the features of draft waste management rules, 2015 along with emission norms for dioxin and furans.
